

MAGNUS RETAIL LIMITED

("MAGNUS"/ "MRL" / "TARGET COMPANY"/"TC")

(Corporate Identification No. L72200MH1978PLC416753)

Registered Office: Unit no 365, Shirshagaon, Niphad, Nashik, Maharashtra- 422001; Phone No.: +91-9112271471;

Email id: info@magnusretail.in; magnusretailtd@gmail.com; Website: www.magnusretail.in

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Karroon Naresh Bajaj and Mr. Aditya Naresh Bajaj (Acquirer-2) (Acquirer-1 and Acquirer-2 hereinafter collectively referred to as the "Acquirers") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter no. SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2025/7216/1 dated 06th March, 2025 in respect of Open Offer ("Offer") for the acquisition up to 8,78,878 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) and Lokmanthan - Marathi Daily (Nashik edition) on 24th December, 2024.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	17.12.2024	Tuesday	17.12.2024	Tuesday
Publication of Detailed Public Statement in newspapers	24.12.2024	Tuesday	24.12.2024	Tuesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	24.12.2024	Tuesday	24.12.2024	Tuesday
Last date of filing draft letter of offer with SEBI	01.01.2025	Wednesday	01.01.2025	Wednesday
Last date for a Competing offer	15.01.2025	Wednesday	15.01.2025	Wednesday
Receipt of comments from SEBI on draft letter of offer	22.01.2025	Wednesday	06.03.2025	Thursday
Identified date*	24.01.2025	Friday	10.03.2025	Monday
Date by which letter of offer be dispatched to the shareholders	31.01.2025	Friday	18.03.2025	Tuesday
Last date for revising the Offer Price	05.02.2025	Wednesday	21.03.2025	Friday
Comments from Committee of Independent Directors of Target Company	05.02.2025	Wednesday	21.03.2025	Friday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	06.02.2025	Thursday	24.03.2025	Monday
Date of Opening of the Offer	07.02.2025	Friday	25.03.2025	Tuesday
Date of Closure of the Offer	21.02.2025	Friday	08.04.2025	Tuesday
Post Offer Advertisement	03.03.2025	Monday	17.04.2025	Thursday
Payment of consideration for the acquired shares	10.03.2025	Monday	25.04.2025	Friday
Final report from Merchant Banker	18.03.2025	Tuesday	05.05.2025	Monday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers, Promoters and Sellers) are eligible to participate in the Offer any time before the closure of the Offer.

- The Acquirers have acquired Equity Shares pursuant to the Share Purchase Agreement on 10th February, 2025 and 14th February, 2025 in compliance with Regulation 22(2) and 22(3) of the SEBI SAST Regulations.
- Acquirers have appointed themselves and their representatives i.e. Karroon Naresh Bajaj as Additional Director (Managing Director), Aditya Naresh Bajaj as Additional Director (Whole Time Director), Naresh Rupchand Bajaj as Additional Director (Non-Executive Director) and nominated Kunal Sarothia as Additional Director (Non- Executive & Independent Director) and Aarti Singh as Additional Director (Non- Executive & Independent Director) on Board of Target Company vide board meeting dated March 01, 2025.

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS



Navigant

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